

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 06.09.2022

Misc. Application No. 392 of 2022
And
Misc. Application No. 393 of 2022
And
Appeal No. 236 of 2022

Mr. Ashok Rajani Promoter of
Seya Industries Ltd. ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

WITH
Appeal No. 370 of 2022

Ashok Rajani, Promoter of
Seya Industries Ltd. ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Ms. Aparna Wagle, Advocate i/b Alliance Law for the
Appellants.

Mr. Rashid Boatwalla, Advocate with Mr. Juan D'Souza,
Advocate i/b MKA & Co. for the Respondent.

ORDER:

1. List on October 13, 2022. Rejoinder may be filed by then.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

06.09.2022
PK